# COURT - I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 96 OF 2017

### Dated: 24<sup>th</sup> April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NTPC Ltd. Vs. AP Eastern Power Distribution Co. Ltd. ...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s)

Mr. M.G.Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan

## ORDER

:

Admit. Issue notice to the Respondents returnable on 25.07.2017. Dasti, in addition, is permitted.

List the matter on <u>25.07.2017.</u> In the meantime, learned counsel for the respondents may file reply on or before 23.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 07.06.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson